

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Nomination of Judicial officers for participation in "One Day Annual Stakeholders Consultation on Children in Conflict with Law" scheduled to be held on Saturday August 19, 2023 at Tagore Hall, Srinagar.

ORDER

No.: 916 of 2023/RG

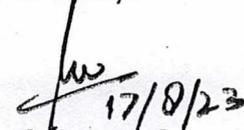
Dated:-17.08.2023

The below mentioned Judicial Officers are hereby nominated to the subject consultation programme scheduled to be held on 19.08.2023 at Tagore Hall, Srinagar:-

1. All Principal Magistrates, Juvenile Justice Boards, UTs of J&K and Ladakh.
2. Secretaries, District Legal Services Authorities, Baramulla, Kupwara, Ramban, Reasi, Rajouri, Poonch, Leh and Kargil.

The Judicial Officers from Kashmir Province shall participate in the consultation programme physically and those from Jammu Province and UT of Ladakh shall participate virtually.

By Order

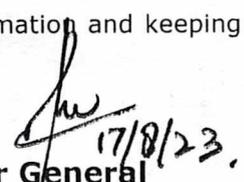

(Shahzad Azeem)
Registrar General

No: 35579-65/RG/GS

Dated:17.08.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Director, J&K Judicial Academy, Srinagar.
5. Member Secretary, J&K Legal Service Authority.
6. Member Secretary, Legal Services Authority, UT of Ladakh.
7. All Principal District and Sessions Judges, Kashmir Province/UT of Ladakh and Principal District and Sessions Judge, Ramban, Rajouri, Reasi and Poonch.
.....for information and necessary action.
8. Cpc, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the High Court website.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Order file.


Registrar General